

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-314 of 2014 in
Appeal No. 201 of 2014 &
IA-316 of 2014

Dated : 28th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Ltd.Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Kapil Sibal, Sr. Adv.
Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Salim Imandar
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Parag Tripathi, Sr. Adv.
Mr. Jayant Bhushan, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. R. Venkatesh for R.1
Mr. Ramji Srinivasan, Sr. Adv.
Mr. Amit Kapur
Ms. Poonam Verma
Mr. Abhishek Munot
Mr. Kunal Kaul
Ms. Prerna for R.2
Mr. Dhruv Chopra

ORDER

We have heard the Leaned Senior Counsel for all the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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